



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,24th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MACApp./261/2010	ORIENTAL INSURANCE CO. LTD., Versus SMTI GEETA KAUR and 3 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.B SHARMA MR.U SAIKIA MR.R K NATH
2	MACApp./171/2011	MD. AKHTARUL ISLAM LASKAR Versus M/S NATIONAL FOOD PRADUCTS and 5 ORS	MR. M H RAJBARBHUIYAN MR.R MAJUMDAR MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MS. A AHMED MR.A A R KARIM MS. S RASUL	
3	MACApp./45/2013	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.R BARUAH MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS
4	MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
5	CO/8/2019 IN MACApp./340/2018 in MACApp./340/2018	SRI BISWAJIT SARKAR Versus RELIANCE GEN. INS.CO. LTD.	MR. D MONDAL MRS. A MAJUMDAR	MS. N MODI MR. S DUTTA MS. M CHOUDHURY MR. N KALITA MR. C SHARMA

LEAVE NOTE OF ADVOCATES FOR 24/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, CO OP
2	WP(C)/1619/2019	KUTUBUDDIN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. M MALLIK MS. M PATHAK MR. N H LASKAR MS. S RAJKUMARI	SC, CO O GA, ASSAM MR H GUPTA (C.G.C., R5) ASSTT.S.G.I.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/233/2015	DIGAMBAR BARMAN Versus THE STATE BANK OF INDIA and 4 ORS	MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MR.K K DEYR-1TO3 MRV K BAROOAH(R-1TO3)
2	WP(C)/5787/2015	NIRANJAN MAHANTA Versus THE DIST. AND SESSION JUDGE and 2 ORS,	MS.S AHMED MRS.S P HUSSAIN	MR.S K MEDHI SC, GHC
3	WP(C)/6609/2015	GORESWAR GAON PANCHAYAT SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	GA, ASSAM MR.A K BHUYAN SC, BTC
4	WP(C)/856/2016	RABIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	SC, SOCIAL WELFARE
5	WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
6	WP(C)/2168/2016	MRS. AKTARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MR.F ISLAM	DR.B AHMED GA, ASSAM(R1-4) MR.S KATAKI(R-5) MR.R M DAS(R-5) SC, INDUSTRIES & COMMERCE
7	WP(C)/8059/2017 CAVT. NO. 1779/2017	EKRAMUL HOQUE Versus THE STATE OF ASSAM and 8 ORS.	MR.D A KAIYUM MR.E HUSSAIN	MR.R ISLAM SC, SECONDARY EDUCATION FOR CAVEATOR
8	WP(C)/3603/2018	AMIEL DOLEY AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	GA, ASSAM SC, REVENUE
9	WP(C)/8766/2018	KANMAI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	GA, ASSAM
10	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	SC, HEALTH AND F W

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